

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 27.07.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 174 of 2021	The Asst. Commissioner CGST & Central Excise, Division-I, Surat Vs. Kuresh Hatim Khambati (IRP/RP) & Anr.	Nitya Sharma	Sandya Iyer Suresh Kant Baxy-R1 Rohit Ghosh Prateek Kumar-R2

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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**